

LOK SABHA
UNSTARRED QUESTION No.3885
TO BE ANSWERED ON. 09.08.2018

“OUTSTANDING PAYMENTS TO BULLION TRADERS.”

3885. SHRI V.PANNEERSELVAM:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether Handicrafts and Handloom Exports Corporation of India Limited (HHECIL) has blocked/withheld the long outstanding payments of bullion traders pending CBI investigation and if so, the details thereof;
- (b) whether HHECIL has also withheld outstanding payments of bullion traders having unblemished trade records against whom there are no pending cases/investigations;;
- (c) if so, the reasons therefor;
- (d) whether CBI has given their views on the withholding of payments of such bullion traders and if so, the details thereof; and
- (e) the time by which the HHECIL will settle the long outstanding dues of bullion traders?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) to (c): Yes, Madam. An amount of Rs.12.45 crores including payable to various bullion parties upto 31.12.2017 has been withheld by Handicrafts and Handlooms Exports Corporation of India Limited (HHEC) as Central Bureau of Investigation (CBI) is investigating the bullion import case of M/s Edelweiss Commodities Ltd. (ECL). The bullion parties whose payments have been withheld by (HHEC) have followed the process of imports as per agreements which are identical to the agreement signed between ECL and HHEC, which is under investigation by CBI.

(d) & (e): No, Madam. No response has been received from CBI so far. The payment of outstanding dues of bullion traders is contingent upon the final outcome of the case under investigation by CBI.
